

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 2223/2024

AJEET SINGH & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 22-10-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Utkarsh Sharma, AOR
Mr. Shubham Sakhuja, Adv.

For Respondent(s)

Mr. Rajat Singh, AOR
Mr. Sriharsh N Bundela, Adv.
Mr. Sarthak Chandra, Adv.

Mr. Chiranjeev Johri, Adv.
Mr. Pradeep Kumar Mathur, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos. 1 to 3 have already filed counter affidavit.
Original Records of High Court and Trial Court have already
been received.

The matter be processed for listing before the Hon'ble Court,
under the rules.

In the meantime, parties may file the additional documents, if
any.

SUJATA SINGH
Registrar